

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

4. MA 640/2018

MA 857/2018

In C.P. 349/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **27.08.2018**

NAME OF THE PARTIES: Wadhwa Estates and Developers (India) Pvt. Ltd.

**v/s.**

Makwana Properties Pvt. Ltd. & Others

SECTION 241-242 of Companies Act, 2013.

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**ORDER**

For want of time, the matter is posted to 11.09.2018.

SD/-  
V. NALLASENAPATHY  
Member (Technical)  
/NP/

SD/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)